

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 4099
TO BE ANSWERED ON 19.03.2021

Development in Himalayan and Western Ghats Region

4099. SHRI M.K. RAGHAVAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether there is unbridled development in seismically active and geologically sensitive ranges like the Himalayas and the Western Ghats;
- (b) if so, the details thereof;
- (c) the details of big projects approved in such regions during the last five years along with its status;
- (d) whether the recommendations received from various environmentalists are being implemented in the light of the Kedarnath deluge and the floods in Kerala for two consecutive years; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

(a) to (c) Development activities are being undertaken in different regions including Himalayas and Western Ghats, as per extant norms and regulations of the Central and/or State Governments, as the case may be. The development activities, where obtaining Prior Environmental Clearance (EC) is required, are being undertaken by the project proponents by following required protocols. In addition, wherever applicable, the project proponents also obtain Consent to Establish (CTE) and Consent to Operate (CTO) in accordance with the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981. The Prior Environment Clearance (EC) is issued after examination of the Environmental Impact Assessment studies and the Environmental Management Plan, drawn by the professional agencies. Following Category "A" seven River Valley & Hydroelectric projects and one Thermal Power project, located in the Himalayan region, have been granted environmental clearance between 01st April, 2016 to 16th March, 2021:

S. No.	Projects	State	EC Granted
River Valley and Hydroelectric Projects (Category A)			
1.	Lakhwar Multipurpose Project in the district Tehri Garhwal and Dehradun in Uttarakhand by M/s UJVN	Uttarakhand	02.02.2021

2.	Jamrani Dam Multipurpose Project by Irrigation Department, Uttarakhand	Uttarakhand	13.12.2019
3.	Kiru HEP(624) Project in Kishtwar, Jammu & Kashmir by M/s Chenab Valley Power Projects Pvt. Ltd	Jammu and Kashmir	24.06.2016
4.	Kwar HEP (540 MW) in the state of Jammu and Kashmir by M/s Chenab Valley Power Projects Pvt. Ltd	Jammu and Kashmir	10.04.2017
5.	Luhri Stage-I HEP (210 MW) project in Shimla District of Himachal Pradesh by M/s. SJVN Ltd	Himachal Pradesh	17.03.2020
6.	Rongnichu HEP (115 MW) in Tehsil- Gangtok, District East Sikkim, Sikkim by Madhya Bharat Power Corporation Limited	Sikkim	02.02.2021
7.	Lower Kopili HEP (120 MW) in Karbi Anglong & Dima Hasao, Assam by M/s Assam Power Generation Corporation Ltd.	Assam	04.09.2019
Thermal Power Project (Category A)			
1.	Expansion of 726.6 MW gas based power project at village Palatana, Gomti District, Tripura by ONGC Tripura Power Company Limited	Tripura	13.10.2020

(d)& (e) The recommendations and feedback provided by the environmentalists are duly examined and considered and wherever found appropriate, the same are suitably adopted.
